CENTRAL ADMINISTRATIVE TRIBUNAL

Principal Bench

O.A. No. 2312 of 1995

New Delhi, dated this the 4th December, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri OmpalSingh, Ex. Const. No.2175/L, S/o Shri Lal Singh, Vill. & P.O. Silawar, Distt. Muzaffar Nagar, U.P.

APPLICANT

(Shri S.P. Sharma)

VERSUS

- 1. The Commissioner of Police,
 Delhi Police,
 Headquarters,
 I.P. Estate,
 New Delhi.
- 2. Dy. Commissioner of Police,
 Prov. & Lines,
 Delhi Police Force,
 Police Headquarters,
 I.P. Estate,
 New Delhi. ... RESPONDENTS
 Advocate:
 (Shri Anoop Bagai)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

- Applicant's counsel Shri Sharma prays for permission to withdraw the O.A. as his representation dated 3.4.95 has since been disposed of by the Respondents.
- 2. The prayer for withdrawal of the O.A. is allowed with liberty is given to the applicant to challenge the latest order disposing of his representation if so advised.



3. This O.A. is dismissed as withdrawn.

(Dr. A. Vedavalli) Member (J)

/GK/

(S.R. Adige)
- Member (A)